

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOM Appeal No. 10066 of 2020

[Arising Out Of OIA-JMN-CUSTOM-000-APP-112-19-20 Dated-15.10.2019 Passed By Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

FORD INDIA PVT LTD

.....Appellant

VILLAGE: NORTH KOTAPURA, POST SANAD
AHMEDABAD, GUJARAT

VERSUS

C.C.-JAMNAGAR(PREV)

.....Respondent

SHARDA HOUSE, BEDI BANDAR ROAD,
OPP. PANCHAVATI, JAMNAGAR GUJARAT

APPEARANCE:

Shri. Manish Jain (Advocate) for the Appellant

Shri. Anand Kumar, Superintendent (Authorized Representative) for the Appellant

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 23.08.2023

DATE OF DECISION: 23.08.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10064 of 2020.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha